

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1943/A

From :- Smt. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajoiganj

Dated Guwahati the 4th April, 2018.

Sub: **Casual Leave along with headquarter leave permission.**

Refs: Your letter No.DJCH.I-5/2018/661 dated 02.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 12.04.2018 along with headquarter leave permission w.e.f. the evening of 11.04.2018 till the morning of 17.04.2018 has been granted/~~rejected~~.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)